Office Order No. 18/2020

The President is pleased to accept the voluntary retirement of Shri Rajashekar Shivannagowda S. Patil, Assistant Commissioner (Emp. Code: 8760; D.O.B: 23.06.1961) from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rule, 1972 with effect from 30.09.2020.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

Copy to:-
1. Shri Rajashekar Shivannagowda S. Patil, Assistant Commissioner.
2. The Principal Chief Commissioner of Central Tax, Bangalore Zone, P.B. NO. 5400, C.R. Building, Queen’s Road, Bangalore- 560 001 (Copy of vigilance status of the officer is enclosed).
3. PS to FM/MOS(F)/FS.
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner (Coord)/ DS (Ad.V)/DS (Ad.II).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Pr. CCA, CBIC, New Delhi/All Heads of Department under CBIC.
8. Office Order Folder/Personal file.
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